

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 243
(IB)-266(ND)2019

IN THE MATTER OF:

Mr. R. Tarkeshwar Narayan

...

Applicant/Petitioner

Versus

M/s. Horizon Buildcon Pvt. Ltd.

...

Respondent

Under Section: 7 of IBC Code,2016

Order delivered on 19.02.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: None

ORDER

Renotify to 03.03.2021.


T.S. Singh
(Court Officer)